

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP NO.151/2016
In
OA NO.1982/2015**

New Delhi this the 10th day of August, 2016

**HON'BLE SHRI P.K. BASU, MEMBER (A)
HON'BLE DR B.A. AGRAWAL, MEMBER (J)**

Dr. Rama Chaudhry,
Professor,
Aged about 57 years,
W/o Dr. Kamlesh Chaudhry,
R/o D-28, Mansarovar Garden,
New Delhi-110 015.
Presently posted at
All India Institute of Medical Sciences,
Department of Microbiology,
New Delhi.

...Applicant

(By Advocate: Ms. Tanya Chanda with Sh. Aathira Pillai)

VERSUS

1. Dr. M.C. Misra,
Director,
AIIMS, Ansari Nagar,
New Delhi-110029.
2. Dr. M.C. Misra,
Through the Director,
AIIMS, Ansari Nagar,
New Delhi-110029.

...Respondents

(By Advocate: Shri R.K. Gupta and Shri M.K. Singh)

:ORDER (Oral):

By Shri P.K. Basu, Member (A):

On the last date of hearing i.e. 06.05.2016, learned counsel for the applicant stated that she received a copy of the reply only yesterday and sought time to file rejoinder.

2. Today, Ms. Tanya Chanda, learned counsel appearing on behalf of the applicant states that she has perused the speaking order dated 09.04.2016 passed by the respondents in compliance of the order of this Tribunal in OA No.1982/2015 dated 09.12.2015 and seeks time.

3. *Prima facie*, we find that the order of the Tribunal has been complied with. Accordingly, the CP is dismissed. Notices issued to the respondents are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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